#### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

### LOK SABHA UNSTARRED QUESTION NO.1400 TO BE ANSWERED ON 10.02.2023

## SALE OF ORPHAN AND DESTITUTE CHILDREN

#### 1400. SHRI M. BADRUDDIN AJMAL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether as per various media reports, there is rapid increase in sale of orphan and destitute children in the country who are later forced into begging and prostitution;
- (b) if so, the number of such cases reported during each of the last three years and current year; and
- (c) the steps taken/proposed to be taken by the Government to prevent such offence and save the children

## ANSWER

### MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c): The Ministry of Women and Child Development is administering the Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act, 2015) which is the primary legislation for ensuring safety, security, dignity and well-being of children. The Act provides for protection of children in need of care and protection and those in conflict with law by catering to their basic needs through care, protection, development, treatment and social re-integration. It defines standards of care and protection to secure the best interest of child. Under the JJ Act 2015 (Sections 27-30), the Child Welfare Committees have been empowered to take decisions with regard to the children in need of care and protection including rehabilitation of orphan and destitute children, keeping their best interest in mind.

As informed by the National Commission for Protection of Child Rights (NCPCR), an online portal Baal Swaraj has been devised to do real time monitoring of children living in street situations - Baal Swaraj Portal-CISS. All the States/UTs have been directed by the Hon'ble Supreme Court in SMWP(C) No.6 of 2021 In Re. Children in Street Situations to upload the data of children who have been identified to be in street situations. NCPCR on the directions of the Hon'ble Supreme Court in SMWP No.6/2021 in the matter In Re. Children in Street Situations, has formulated suggestions for rehabilitation of street children and sent to all States/UTs for their necessary action. The State/UT-wise details of Children in Street Situations uploaded on Baal Swaraj-Portal-CISS, as on 24.03.2022, is given at Annexure-I.

The Ministry is also implementing a centrally sponsored scheme namely "Mission Vatsalya" (erstwhile Child Protection Services (CPS) Scheme) through State and UT Governments on pre-defined cost sharing pattern for delivering services for children in difficult circumstances. The Child Care Institutions (CCIs) established under the Mission Vatsalya scheme support *inter-alia* age-appropriate education, access to vocational training, recreation, health care, counselling etc. No report regarding sale of orphan and destitute children in the country who are later forced into begging and prostitution is available.

#### **ANNEXURE - I**

ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (C) TO THE LOK SABHA UN-STARRED QUESTION NO.1400 FOR ANSWER ON 10.02.2023 ASKED BY SHRI M. BADRUDDIN AJMAL REGARDING SALE OF ORPHAN AND DESTITUTE CHILDREN

# THE STATE/UT-WISE DETAILS OF CHILDREN IN STREET SITUATIONS UPLOADED ON BAAL SWARAJ-PORTAL- CISS (AS ON 24.03.2022)

SI.	State/UT	Children	Children stay on the	Children	Total
No.		living on the streets with	streets in the day and are back home	without	
			in the night with their	support	
		families	families who reside	streets all	
		Tarrines	in a nearby slum/	alone	
			hutments	ulono	
	Andaman & Nicobar Islands	0	0	0	0
2	Andhra Pradesh	530	240	17	787
3	Arunachal Pradesh	0	0	0	0
4	Assam	107	183	32	322
5	Bihar	145	90	13	248
6	Chandigarh	40	8	5	53
7	Chhattisgarh	54	129	22	205
8	Dadra & Nagar Haveli and Daman & Diu	11	0	0	11
	Delhi	589	1203	61	1853
	Goa	25	28	0	53
	Gujarat	1086	895	9	1990
	Haryana	392	362	23	777
	Himachal Pradesh	15	93	0	108
-	Jammu and Kashmir	33	212	1	246
	Jharkhand	25	32	12	69
	Karnataka	466	649	105	1220
	Kerala	33	8	2	43
	Ladakh	3	30	0	33
	Lakshadweep	0	0	0	0
-	Madhya Pradesh	638	808	45	1491
	Maharashtra	3848	1266	39	5153
	Manipur	0	0	0	0
	Meghalaya	0	5	0	5
	Mizoram	0	0	0	0
	Nagaland	0	1	0	1
	Odisha	172	11	43	226
	Puducherry	9	18	0	27
	Punjab	41	167	18	226
	Rajasthan	387	175	12	574
-	Sikkim	0	0	0	0
	Tamil Nadu	1073	522	124	1719
	Telangana	115	690	6	811
	Tripura	0	2	14	16
	Uttar Pradesh	510	258	270	1038
	Uttrakhand	45	22	1	68
	West Bengal	9	156	8	173
	Total	10401	8263	882	19546

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